

## F. No. 12-82 / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated.  $2^{2}/09/17$ ID No. 12-82/2017

Sh. Udhan Singh the Char
Chamber No. 659.617108°
Destrect Chamber Complex
Subject: Information under Right to Information Act 2005

Please refer to your RTI application No. DOREV/R/2012/80993 Dt. Sir/Madam, from \_\_\_\_\_ and our ID No. 12-82/17 the information received containing \_\_\_\_\_ is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- @ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

Central Public Information Officer

Copy to:
Sh. S. Bhowmick

Under Secretary Ad. IC

Dept. of Revenue

Ministry of Finance

North Block, New Delky

2 2 SEP 2017

## F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66



### Admn. Section

Dated: 15.09.2017 I.D. No. 12-82/2017

Sir,

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application No. DOREV/R/2017/80945 dated 07.09.2017 filed by Shri Udham Singh in CPIO I.D. No. 12-82/2017, the point wise reply is as under:

- 1. 03 officials applied for deputation posts during the period w.e.f. 1/8/2016 to 31/7/2017.
- 2. NIL.
- 3. 03 Applications rejected during the period w.e.f. 1/8/2016 to 31/7/2017.
- 4. No copy of Order/Office Memorandum/Circular/Noting/Guidelines imposing ban on forwarding applications of officers/officials for deputation basis advertised by Government Department/PSU etc. issued by the Ministry is available.

Yours faithfully,

(Bineesh Kumar K.S.) Deputy Registrar (Admn.)

To CPIO/A.R., C.E.S.T.A.T., N. Delhi.

2 2 SEP 2017

## F. No. 12-82 / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066



Dated:- 8/9/17
ID No. /2-82/17

Subject: Information sought under RTI Act, 2005.

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Sir/M	Please refer to RTI application No. Dokev/k/2017 & 0945  7/9/17 of Shri /Smt. Idham (ingh under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.
	Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No.   **Detainon flows** dated.** 2/9//2 CPIO ID No. 12-82//7 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 22/09/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.  If the information is not with your section or you, please reply from where it may be retrieved, without delay.  Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
	Encl: As above.  (V.P. Pandey)  Central Public Information Officer
	Copy to:  1.  2.  3.  3.  3.  3.  3.  3.  3.  3.  3.  3
	4. Sh. LHham Singh 11 SEP, 2017  Chamber No- 659, 6th Floor  Lawyers Chamber,  Destrect Court Complex  MY (81 thr. 12 Faxidabad - 121007
(	MY Certar 12 Faxidabad - 121007

ID-12-82/2017

RTI MATTER

F. No. R20011/151/2017-Ad.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, 04th September, 2017

To

The CPIO, CESTAT, West Block No.2, R.K. Puram, New Delhi – 66.

<u>Subject</u>: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

I am to refer to an RTI application dated 18.08.17 from Sh. Udham Singh, Haryana, received in this section on 25.08.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

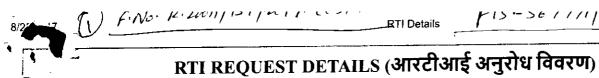
Encl: - As above

Yours faithfully,

(& Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5368



Registration Number (पंजीकरण DOREV/R/2017/80945/3 **Date of Receipt** 18/08/2017 (प्राप्ति की तारीख): संख्या) : Department of Revenue on 22/08/2017 With Reference Number: Transferred From (से स्थानांतरित): DOREV/R/2017/80945 Remarks(टिप्पणी): RTI Language of English Electronically Transferred from Request (अनुरोध Type of Receipt (रसीद का प्रकार): Other Public Authority की भाषा) : Gender (लिंग): Male Name (नाम): udham singh chamber no. 659, 6th floor, lawyers chambers, district court complex Address (पता): sector 12, faridabad, Pin:121007 Country (देश): India State (राज्य): Haryana Details not provided Mobile Number +91-Phone Number (फोन नंबर) : (मोबाईल नंबर): 9873080583 Email-ID (ईमेल-आईडी): dynamiclegaladv@gmail.com Status (स्थिति)(Rural/Urban): Urban **Education Status:** Graduate Requester Letter Number(निवेदक Details not provided Details not Letter Date: provided पत्र संख्या) : Is Requester Below Poverty Line? No Indian Citizenship Status (क्या आवेदक गरीबी रेखा से नीचे का (नागरिकता) 0 (Received by **Department of** Payment **Mode of Payment** Amount Paid (राशि का भगतान): Personnel & Training) (original Gateway (भुगतान का प्रकार) recipient)

Request Pertains to (अनुरोध S.Bhomick US(AD.IC)

निम्नलिखित संबंधित है) :

Information Sought (जानकारी Sir,

मांगी):

I am a citizen of India and entitled to seek information under RTI Act., 2005. Please provide me following information through e-mail and speed post in respect of 37 Ministries/Departments mentioned in Annexure - 1:-

- 1. Kindly provide the Number of Officers/Officials applied for deputation posts outside the Ministry/Department w.e.f. 01.08.2016 to 31.07.2017.
- 2. Number of applications forwarded for deputation posts outside the Ministry/Department during the period w.e.f. 01.08.2016 to 31.07.2017.
- 3. Number of applications rejected during the period 01.08.2016 to 31.07.2017.
- 4. Copy of Order/Office Memorandum/Circular/Noting/Guidelines



- 25, M/o Personnel, Public Grievances and Pensions (DOPT)
- 26. M/o Petroleum and Natural Gas
- 27. M/o Power
- 28. M/o Rural Development (D/o Rural Development)
- 29. M/o Science and Technology
- 30. M/o Shipping, Road Transport and Highways
- 31. M/o Social Justice and Empowerment
- 32. M/o Steel
- 33. M/o Urban Development
- 34. M/o Water Resources
- 35. M/o Women and Child Development
- 36. M/o Youth Affairs and Sports
- 37. Union Public Service Commission

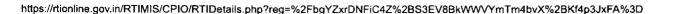
# Original RTI Text (मूल आरटीआई

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- 3. Number of applications rejected during the period 01.08.2016 to 31.07.2017.
- 4. Copy of Order/Office Memorandum/Circular/Noting/Guidelines imposing ban on forwarding applications of officers/officials, for deputation posts, advertised by Government Departments/ Public Sector Undertakings etc., issued by the Ministry/Department.
- 5. Payment of Rs. 10/- is being paid through electronic mode. Any Additional payment required, will paid as and when required.

(Udham Singh)
Advocate,
Chamber No.659, 6th Floor,
Lawyers Chamber,
District Court Complex,
Sector -12,
Faridabad - 121007 (Harvana



#### RTI Details





#### **ANNEXURE-1**

- 1. Ministry of Agriculture & Farmers Welfare (DAC&FW)
- 2. M/o Chemical & Fertilizers (D/o Fertilizers)
- 3. M/o Civil Aviation
- 4. M/o Coal
- 5. M/o Commerce & Industry (D/o Commerce)
- 6. D/o Industrial Policy and Promotion
- 7. M/o Commerce & Industry (D/o Supply)
- 8. M/o Communication (D/o Posts)
- 9. M/o Communication (D/o Telecumminication)
- 10. M/o Corporate Affairs
- 11. M/o Consumer Affairs, Food and Public Distribution (D/o

#### Consumer Affairs)

12. M/o Consumer Affairs, Food and Public Distribution (D/o Food ...

#### Public Distribution)

- 13. M/o Culture
- 14. M/o Defence
- 15. M/o Environment and Forests
- 16. M/o Finance
- 17. M/o Health and Family Welfare
- 18. M/o Home Affairs
- 19. M/o Human Resource Development
- 20. M/o Information and Broadcasting
- 21. M/o Labour and Employment
- 22. M/o Law and Justice
- 23. M/o Micro, Small and Medium Enterprises
- 24. M/o Mines
- 25. M/o Personnel, Public Grievances and Pensions (DOPT)
- 26. M/o Petroleum and Natural Gas
- 27, M/o Power
- 28. M/o Rural Development (D/o Rural Development)
- 29. M/o Science and Technology
- 30. M/o Shipping, Road Transport and Highways
- 31. M/o Social Justice and Empowerment
- 32. M/o Steel
- 33. M/o Urban Development
- 34. M/o Water Resources
- 35. M/o Women and Child Development
- 36. M/o Youth Affairs and Sports
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#### RTI Details





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(Udham Singh)
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